

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.P No. 1283/(MAH)/2017

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017


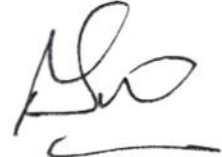
NAME OF THE PARTIES:

Axis Bank Ltd.

V/s.

BSR Diagnostics Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ashish Pyasi	Advocate -	
2	Nilesh Sharma	i/b Dhir & Dhir Associates Advocate for Corporate Debtor	

ORDER

CP No. 1283/I&BP/NCLT/MB/MAH/2017

Wrongly on Board, already listed for 24.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)